

(d) if so, the details of the public consultations held and its recommendations thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) and (b) The National Vaccine Policy outlines the advance marketing commitment in the context of products related to Public Health Emergencies and is mentioned under the chapter on '*Product development for public health emergency*'. Further, the policy document lays down broad guiding principles. A copy of the extract of the section is given in Statement (*See below*).

(c) and (d) The draft policy document was circulated to all the members of National Technical Advisory Group on Immunization (NTAGI) and was revised in die light of overall comments. Currently, the National Vaccine Policy is available at Ministry of Health and Family Welfare website ([www. mohfw.nic.in](http://www.mohfw.nic.in)) in public domain.

Statement

Product development for public health emergency

There is a need to develop mechanisms, where speedy regulatory clearances are possible including flexibilities in the import of biological materials needed for such development. The mechanisms need to be involved where the risk of the manufacturers is cushioned by appropriate assistance from the Government. It should be mandatory for the Government to support such developments with Advance Market Commitments and honour the commitments.

Research conducted in AIIMS

2256. SHRI SANJAY RAUT:

SHRI GOVINDRAO ADIK:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the budgetary allocation made to AIIMS during the last three years and in the current year;

(b) the allocation for research and development in AIIMS out of the total budget during this period;

(c) the number of patents filed so far;

(d) the number of patents which have been transferred to the industry for product manufacturing; and

(e) what action the Ministry is taking to make the AIIMS a research-oriented, education-oriented and service-oriented institute?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Budgetary allocation made to AIIMS under both Plan and Non Plan during last three years and current year is as under:—

| Year | Amount allocated (Rs. crore) |
|---------|------------------------------|
| 2008-09 | 653.42 |
| 2009-10 | 886.51 |
| 2010-11 | 985.00 |
| 2011-12 | 1022.35 |

(b) Institute is provided consolidated grants every year under Plan and Non-Plan from the Ministry for patient care, teaching and research including staff and establishment etc. The institute has been internally earmarking Rs. 50.00 lakh as intramural research fund. From the year 2011-12, the intramural research fund is being enhanced to Rs. 3.00 crore. Patient care services and research activities are inter-related and normal grant to the institute cater to both research and patient care activities simultaneously. However, most of the research in the institute is funded through extramural grants received from other research agencies like Indian Council of Medical Research and Department of Biotechnology.

(c) and (d) A total of 46 applications for patent were filed out of which 12 have been granted and 4 patents have been commercialized.

(e) Since inception, AIIMS is providing high quality research, medical education and patient care. All efforts are made to further improve the standards in the relevant fields.

Rise in sex determination tests

2257. SHRI SHADI LAL BATRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the cases of violation of sex determination tests in the country are on the rise;

(b) if so, the details thereof;

(c) the number of such cases which come to notice of Government during the last three years, State-wise, particularly in Haryana and Punjab;

(d) the action taken against the doctors and clinics who are involved therein; and

(e) the other corrective measures taken or proposed to be taken to prevent female foeticide?